

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA 50/2024 IA 2302/2024 IA 3324/2024 In C.P. (IB)/530(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **UNION BANK OF INDIA V/s ROLTA**
INDIA LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 50/2024 IA 2302/2024 –

1. Mr. Manoj Harit, Advocate appeared for the Applicant.
2. Learned Counsel for the Applicant seeks further time to file written submissions.
3. List these IAs' on **24.07.2024** to place on record written submission only.

IA No. 3324/2024 -

1. Mr. M. S. Bhardwaj, Advocate appeared for the Applicant.
2. Learned Counsel for the RP seeks further time to place on record reply.
Time granted and serve copy of the reply to the Applicant at least two days before the next date of hearing.
3. List this IA on **19.08.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)